

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 24(ND)/2016**

**IN THE MATTER OF:**

**M/s Vikrant Puri**

**.... APPLICANT / PETITIONER**

**Vs.**

**M/s Southend Infrastructure Pvt. Ltd. &ors ....**

**RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

<b>For the APPLICANT / PETITIONER</b>	:- Mr. Amit Chadha, Sr. Advocate Mr. A. T. Patra, Advocate Mr. Gautam Khaitan, Advocate Mr. Sahil Mongia, Advocate Ms. Srishti Govil, Advocate
<b>For the RESPONDENT No. 2</b>	:- Mr. Amitabh Sinha, Advocate
<b>For the RESPONDENT No. 6 to 11</b>	:- Mr. Ashish Aggarwal, Advocate Mr. Gurcharan Singh, Advocate
<b>For the RESPONDENT No. 12/13/21</b>	:- Ms. Charu, Proxy Counsel for Mr. Pulkit Deora, Advocate
<b>For the RESPONDENT No. 15</b>	:- Mr. Satvinder Singh, Advocate Mr. Shekhar Prasad Gupta, Advocate

**ORDER**

Learned Counsel for the parties are present. At the request of the parties the matter is posted on 19<sup>th</sup> September 2017.

Sd-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**